

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

35

C.P. No. 469/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE PARTIES: Sanjay Deepak Tahilram Kewalramani & Anr.
V/s
Modlite Holdings Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 213, 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Pratik Tripathi	Pcs for Petitioner	Tripathi
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ORDER

CP No.469/213,241-242/NCLT/MB/MAH/2017

By order of the Bench and as per the convenience of the parties, list this matter on
2.2.2018.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

M. K. SHRAWAT
Member (Judicial)